

(ख) इस उद्योग की रक्षा करने तथा उसे प्रोत्साहन देने के लिए क्या सरकार कोई कार्यवाही करने का विचार कर रही है ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). I am afraid it will be difficult for me to answer the question in the affirmative.

GRANT-IN-AID FOR KHADI

***663. Shri Ram Dass:** Will the Minister of Commerce and Industry be pleased to state:

(a) the names of the States that have been selected for grant-in-aid by the All-India Spinners' Association to whom the Khadi Board has recommended a grant of rupees nine lakhs and a loan of rupees thirty lakhs from the Government of India;

(b) the purposes of these aids; and

(c) the results that are expected?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The grant of Rs. 9 lakhs and a loan of Rs. 10 lakhs, drawn by the All-India Spinners' Association, was disbursed by that Organization to societies which are affiliated to it. Information regarding the particular States selected is being obtained and will be laid on the Table of the House.

(b) The grant and loan in question were sanctioned for the following purposes:—

Grant of Rs. 4 lakhs for:

- (i) production subsidy at the rate of 12½ per cent. on labour charges for carding, spinning and weaving, upto a maximum of Rs. 2,000 per centre;
- (ii) marketing subsidy at the rate of 6½ per cent. upto a maximum of Rs. 2,000 per centre;
- (iii) self-sufficiency in cloth at annas 8 per yard upto a maximum of Rs. 1,000 per centre;
- (iv) payment to training centres for meeting cost of pay and establishment upto a maximum of Rs. 1,000 per centre.

Grant of Rs. 5 lakhs for payment of subsidy on the sales of Khadi at the rate of annas 3 per rupee which represents management charges.

Loan of 10 lakhs for the purchase of cotton during the cotton season, for production requirements during 1953-54.

(c) The grant sanctioned to the All-India Spinners' Association helped in reducing the price of khadi and thus assisted in the disposal of accumulated stocks, while the loan helped the societies to step up production of khadi. The steps that have been taken have, therefore, ameliorated, to a certain extent, rural unemployment.

CLASSIFIED LISTS

***664. Shri Ajit Singh:** Will the Minister of Irrigation and Power be pleased to refer to the answer given to unstarred question No. 1396 on 8th May, 1953, regarding classified lists of the gazetted and non-gazetted staff of the Central Water and Power Commission as corrected up to 1st January, 1953, and state:

(a) whether the lists have been prepared and printed by now;

(b) if so, do Government propose to lay the same on the Table of the House; and

(c) if not, when these are expected to be printed and laid on the Table of the House?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) to (c). I place a copy of the classified lists of the gazetted and the non-gazetted staff of the Central Water and Power Commission as on the 1st January, 1953 on the Table of the House. [Copy placed in the Library. See No. S-112/53.]

DEVELOPMENT BLOCKS FOR MADHYA BHARAT

***665. Shri Radhelal Vyas:** (a) Will the Minister of Planning be pleased to state what is the number of development blocks allotted to Madhya Bharat under the National Extension Service for the year 1953-54?